

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).9001/2008

(From the judgment and order dated 12/09/2008 in CRLA No. 8249/2007 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

KESHAV KUMAR GUPTA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail and office report)

Date: 19/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. Sushil Kumar, Sr. Adv.
Dr. (Mrs.) Vipin Gupta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Issue notice.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master